

18.4.2000/

(14)

1321/95

HON. MR. S.K.I. NAQVI, J.M.

HON. MR. S.BISWAS, A.M.

Advocates have resolved not to work today due to sad demise of Shri M.C. Agrawal and Shri. Jai Narain Singh Yadav, advocates, Adjourned to ..18.7.2000..

BOC

19.07.2000

Honble Mr. Justice R.R.K. Fichadi, V.C.
Honble Mr. S. Dayal, A.M.

List has been revised. None has present for the applicant. Sri K. R. Singh, learned counsel for the respondents, is absent. O.A. is dismissed in default.

A.M.

V.C.

Proced